



**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

**O.A No. 3699/2019  
M.A No. 4100/2019**

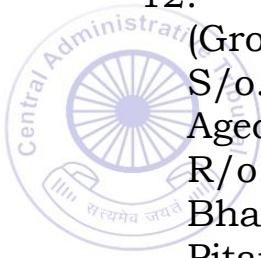
This the 8<sup>th</sup> day of January, 2020

**Hon'ble Ms. Aradhana Johri, Member (A)**

1. Puran Mal Jangir (Nursing Officer) (Group 'C')  
Aged about 47 years,  
S/o. Sh. Suwa Lal Jangir  
Office : DHAS, Karkardooma,  
R/o. H. No. 52/74, H-1,  
Gali No. 24, Nai Basti, Anand Parbat,  
New Delhi – 110 005.
2. Meena Jangid (Nursing Officer) (Group "C")  
Aged about 43 years,  
W/o. Sh. Chirangi Lal Sharma  
Off : SDDMASC  
R/o. Qtr No. 8, Type-III,  
SDDMASC Complex,  
Dabri, New Delhi – 110 045.
3. Lata Kumari (Nursing Officer) (Group "C")  
W/o. Sh. Virender Singh  
Age 39 years,  
Off. Acharya Shree Bikshu Hospital,  
Moti Nagar,  
R/o. H-13, Acharya Shree Bikshu  
Hospital Resident Complex,  
Moti Nagar, New Delhi – 110 015.
4. Satyaveer Yadav (Nursing Officer) (Group "C")  
Aged about 50 years,  
S/o. Late Sh. Rameshwar Dayal Yadav  
Off: Dr. Hedgewar Arogya Sansthan,  
Karkardooma, Delhi – 32.  
R/o. 34, 2<sup>nd</sup> Floor, Ramnagar Extension,  
Krishna Nagar, Delhi – 110 051.
5. Suresh Chandra Jat (Nursing Officers) (Group "C")  
Aged about 48 years,  
S/o. Sh. Mahadeva Jat  
Off : Dr. Hedgewar Arogya Sansthan,  
Karkardooma, Delhi – 32  
R/o. H. No. 66, Gali No. 2, West Arjun Nagar,  
Krishna Nagar, Delhi – 110 051.



6. Sushma Devi (Nursing Officer) (Group "C")  
 Aged about 41 years,  
 D/o. Sh. Ram Kishan  
 Off : Maharishi Valmiki Hospital,  
 Pooth Khurd,  
 New Delhi – 110 039.  
 R/o. H. No. 1049, Behind Petrol Pump,  
 Bawana, Delhi – 110 039.
7. Mahesh Chand Saini (Nursing Officer) (Group "C")  
 Aged about 49 years,  
 S/o. Sh. Roora Ram Saini,  
 Off : Lok Nayak Hospital,  
 Jawahar Lal Nehru Marg,  
 New Delhi – 110 002.  
 R/o. M-149, Gali No. 9,  
 Shastri Nagar, Delhi – 110 052.
8. Prema Ram Godra, (Nursing Officer) (Group "C")  
 S/o. Sh. Asha Ram  
 Aged 45 years,  
 Off : Mahrishi Valmiki Hospital,  
 Pooth Khurd, New Delhi – 110 039.  
 R/o. Village & Post Pooth Khurd,  
 Delhi – 110 039.
9. Suresh Chand Yadav, (Nursing Officer) (Group "C")  
 Aged 45 years,  
 S/o. Sh. Hanuman Prasad Yadav,  
 Off : Mahrishi Valmiki Hospital,  
 Pooth Khurd, New Delhi – 110 039.  
 R/o. H. No. 154/78, Pooth Khurd,  
 Delhi – 110 039.
10. Roshan Lal Jat, (Nursing Officer) (Group "C")  
 S/o. Sh. Mahadev Prasad Jat  
 Aged 45 years,  
 Off : Sardar Vallabh Bhai Hospital,  
 Patel Nagar, New Delhi.  
 R/o : H-9, ABG Govt. Hospital Campus,  
 Moti Nagar, New Delhi – 110 015.
11. Poonam Ranjan (Nursing Officer) (Group "C")  
 Aged 43 years,  
 W/o. Sh. Jitender Ranjan  
 Off : Sardar Vallabh Bhai Hospital,  
 Patel Nagar, New Delhi.  
 R/o. WZ-87, Ram Garh Colony,  
 Gali No. 10, Opp. Kirti Nagar,  
 New Delhi.



12. Rajendra Singh Charan, (Nursing Officer)  
 (Group "C")  
 S/o. Sh. Baxi Dan Charan,  
 Aged about 40 years,  
 R/o. Flat No. 59, Type-3,  
 Bhagwan Mahavir Hospital Complex,  
 Pitampura, Delhi – 110 034. ...Applicants

(By Advocate : Mr. Nikhil Palli with Mr. Pranav Chhadha)

Versus

1. The Secretary (Health & FW)  
 Health and Family Welfare Department  
 Government of NCT of Delhi  
 9<sup>th</sup> Level, A-Wing, IP Extension,  
 Delhi Secretariat, Delhi – 110 002.
2. The Director General Health Services,  
 Government of NCT of Delhi  
 F-17, Karkardooma,  
 Delhi – 110 032. ...Respondents

### **O R D E R (ORAL)**

The relief prayed for by the applicants in this O.A is to extend the benefit of Old Pension Scheme to the applicants who were selected as Staff Nurse in Health and Family Welfare Department, pursuant to the advertisement published in January, 2002. A representation was given by the applicants on 27.05.2019, which has yet not been decided by the respondents.

2. Learned counsel for applicants state that they will be satisfied if the respondents are directed to decide the representation in a time bound manner.



3. The respondents are directed to pass a reasoned and speaking order, as per rules, on the representation dated 27.05.2019 of the applicants, within a period of 6 weeks from the date of receipt of a certified copy of this order. It is clarified that no comments have been made on the merits of the case. Accordingly, the O.A is disposed of. No order as to costs.

(Aradhana Johri)  
Member (A)

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